

ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/46708/2024	M/S ADIGANGA PROPERTIES PVT. LTD. VS RAMA PRAKASH SENAPATI	SARADA PRASANNA SARANGI VS	// ()	
2	D-BLAPL/33185/2024	MILAN @ NILAM MAJHI @ CHANDAN MAJHI VS STATE OF ODISHA	DEBASISH SAMAL VS	MANGALPUR /120 /2024 ()	
3	D-BLAPL/33190/2024	SABITRI BALAJI VS STATE OF ODISHA	M BALAJI RAO VS	// ()	AOR20220004456C202400011
4	D-BLAPL/33191/2024	LUCKY MAHANAND VS STATE OF ODISHA	SURENDRA MOHANTY VS	DHANUPALI /208 /2024 ()	AOR20220001301C202400026
5	D-BLAPL/33192/2024	SACHIN CHAVAN @ SACHIN SHESHERAV VS STATE OF ODISHA	BASUDEV PUJARI VS	CHITRAKONDA /178 /2023 ()	AOD20220004505C202400064
6	D-BLAPL/33193/2024	ABHIJIT MARUTI SHIRSATH VS STATE OF ODISHA	BASUDEV PUJARI VS	CHITRAKONDA /39 /2023 ()	AOD20220004505C202400066
7	D-BLAPL/33195/2024	SANJAY MOHAN BADE VS STATE OF ODISHA	BASUDEV PUJARI VS	CHITRAKONDA /39 /2023 ()	AOD20220004505C202400065
8	D-BLAPL/33196/2024	RAJAN NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /92 /2024 ()	
9	D-BLAPL/33200/2024	PRAKASH PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MOTANGA /72 /2022 ()	
10	D-BLAPL/33202/2024	ABHINASH MAHARANA VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	JEYPORE SADAR /120 /2021 ()	
11	D-BLAPL/33203/2024	BABULA SABAR VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	SPECIAL CRIME UNIT /9 /2024 ()	

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12	D-BLAPL/33205/2024	ARJUN BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /123 /2023 () //	
13	D-BLAPL/33206/2024	BHIMRAO PRAKASH PATIL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /78 /2023 () //	
14	D-BLAPL/33210/2024	SK. SARUK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SPL.TASK FORCE /14 /2020 () //	
15	D-BLAPL/33212/2024	RAKESH KUMAR JENA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	BADAGODA P.S. /242 /2024 () //	
16	D-BLAPL/33214/2024	PALTU ROY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALLIGUDA /34 /2023 () //	
17	D-BLAPL/33216/2024	KHIROD KUMAR SAHU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LAXMISAGAR P.S. /352 /2021 () //	
18	D-BLAPL/33217/2024	SANU PRADHAN @ KANHA PRADHAN @ KANHU PRADHAN VS STATE OF ODISHA	SUDHAKANTA DWIBEDI VS	RANPUR /170 /2019 () //	
19	D-BLAPL/33218/2024	SANU PRADHAN @ KANHA PEADHAN @ KANHU PRADHAN VS STATE OF ODISHA	SUDHAKANTA DWIBEDI VS	RANPUR /101 /2019 () //	
20	D-BLAPL/33219/2024	SANU PRADHAN @ KANHA PRADHAN @ KANHU PRADHAN VS STATE OF ODISHA	SUDHAKANTA DWIBEDI VS	RANPUR /107 /2019 () //	
21	D-BLAPL/33220/2024	SK. NIYAMAT @ CHHOTU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CUTTACK SADAR /351 /2024 () //	
22	D-BLAPL/33222/2024	ALTHAMAS BANO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT TOWN /294 /2024 () //	
23	D-BLAPL/33226/2024	CHANDAN @ CHITTARANJAN MALLIK	JAGABANDHU SAHU	TUSRA /84 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33228/2024	MILAN NAYAK	SIDHARTHA MISHRA	G.UDAYAGIRI /103 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33231/2024	SANSARI BEHERA	TANMAYA KUMAR MOHANTY	LINGARAJ P.S. /197 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33233/2024	SUSHANTA @ SUSHANT NAIK	BIRAJA PRASAD NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33234/2024	PINTU GOUDA	PRATYUSHA NAIDU	SHERAGADA /479 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33235/2024	AJAYA KUMAR	SUCHIT KUMAR NAYAK	JEYPORE SADAR /165 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33236/2024	SUNIL KUMAR SETHY @ SETHI	MANORANJAN ACHARYA	Tantiapal Marine /108 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33237/2024	RAGHU @ RAGHUNATH DAS	SMRUTI RANJAN ROUT	JAGATPUR /419 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33242/2024	GUDDU @ SUDARSHAN NAHAK	DURGADATTA MOHAPATRA	HINDOL /196 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33248/2024	INDRAMANI SWAIN	SUSANTA KUMAR TRIPATHY	BARAMBA /177 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33250/2024	FULAMATI MUDULI	SANTOSH KUMAR RATH	KORAPUT SADAR /57 /2022	AOR20220000045C202400001
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33254/2024	BIREN BEHERA	SUSHREE SANGITA PASAYAT	JANKIA P.S. /285 /2024	
		VS	VS	()	

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35	D-BLAPL/33257/2024	STATE OF ODISHA SHYAM @ SHYAMA SUNDAR DANTA VS	BIKASH KUMAR DASH VS	// MANAMUNDA /4 /2024 ()	
36	D-BLAPL/33258/2024	STATE OF ODISHA SONU PASWAN VS	RAKESH KUMAR DAS VS	// R.UDAYAGIRI /128 /2021 ()	
37	D-BLAPL/33259/2024	STATE OF ODISHA SUBODH KUMAR MAHATO VS	MANORANJAN PADHY VS	// SEMILLIGUDA /27 /2021 ()	
38	D-BLAPL/33264/2024	STATE OF ODISHA PALTU ROY VS	AKSHAYA KUMAR SAHOO VS	// BALLIGUDA /76 /2023 ()	
39	D-BLAPL/33266/2024	STATE OF ODISHA DILLIP KUMAR PANDA VS	SATYA RANJAN MULIA VS	// / /0 ()	
40	D-BLAPL/33273/2024	STATE OF ODISHA ABHIJEET SANJAY JAMBURE VS	GOREKHANATH DAS VS	// SPL.TASK FORCE /10 /2023 ()	
41	D-BLAPL/33275/2024	STATE OF ODISHA MANOJ KUMAR JENA VS	DEBASNAN DAS VS	// JAJPUR SADAR /199 /2023 ()	
42	D-BLAPL/33282/2024	STATE OF ODISHA JAYANTI DAS VS	SATYABRATA SENAPATI VS	// KHAIRA /170 /2024 ()	
43	D-BLAPL/33284/2024	STATE OF ODISHA JAGA @ JAGANNATH DAS VS	SATYABRATA SENAPATI VS	// KHAIRA /170 /2024 ()	
44	D-BLAPL/33287/2024	STATE OF ODISHA JAMAN SANKAR DORA VS	DIPTI RANJAN MOHAPATRA VS	// PATTAPUR (DIGAPAHANDI) /380 /2022 ()	
45	D-BLAPL/33293/2024	STATE OF ODISHA BHARAT PRASAD VS STATE OF ODISHA	PRADIP MOHANTY VS	// SUNDARGARH TOWN /314 /2024 () //	

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46	D-BLAPL/33300/2024	SURYA BISOI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /266 /2024 () //	
47	D-BLAPL/33303/2024	PITABAS NAYAK VS STATE OF ODISHA	DEBASISH PATNAIK VS	KABISURYANAGAR /306 /2024 () //	
48	D-BLAPL/33306/2024	RAJESH @ RAKESH NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /584 /2024 () //	
49	D-BLAPL/33323/2024	ARJUN HIMAT PATIL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /78 /2023 () //	
50	D-BLAPL/33334/2024	DEBENDRA KUMAR SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /533 /2024 () //	
51	D-BLAPL/33336/2024	BINOD SINGH @ BABU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PLANTSITE /380 /2022 () //	
52	D-BLAPL/33341/2024	MOHAN KUMAR DURIT VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ATTABIRA /355 /2024 () //	
53	D-BLAPL/33342/2024	PABANA PAHAN @ PABAN PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /705 /2024 () //	
54	D-BLAPL/33343/2024	SAGAR BACHHAR @ BACHHAD @ SAGAR BACHAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MALKANGIRI SADAR /115 /2024 () //	
55	D-BLAPL/33344/2024	BHUBAN NAIK VS STATE OF ODISHA	ABINASH PATTJOSHI VS	/ /0 () //	
56	D-BLAPL/33346/2024	BIKRAM BISYOI @ BIKRAM BISOHYE VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /308 /2024 () //	
57	D-BLAPL/33347/2024	BALIA @ LOKANATH PRUSTY	SANJIT MISHRA	NANDANKANAN /46 /2023	

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		VS	VS	()	
58	D-CMP/46569/2024	STATE OF ODISHA KAMINI SAHOO	GAJENDRANATH ROUT	//	AOR20220004106C202400028
		VS	VS	()	
59	D-CMP/46571/2024	SULOCHANA PARIDA @ SAHOO AJAY BEHURIA	SAMBIT SAMAL	//	AOR20220002374C202400006
		VS	VS	()	
60	D-CMP/46576/2024	AKHAYA KUMAR BEHURIA BALARAM SUAR	JYOTI RANJAN DEO	//	AOR20220001593C202400022
		VS	VS	()	
61	D-CMP/46596/2024	BASUDEV MALIK MINATI KUMARI PRADHAN	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	()	
62	D-CMP/46604/2024	B.M.,M/S UTKAL GRAMIN BANK, GANJAM PRAVAS GAIN	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	()	
63	D-CMP/46613/2024	BISHNUPADA BAIDYA ASALATA HARICHANDAN@NARENDRA	MAHESWAR MOHANTY	//	
		VS	VS	()	
64	D-CMP/46616/2024	KRUSHNA PRIYA HARICHANDAN SATYAJIT PATTNAIK	DEEPALI MAHAPATRA	//	
		VS	VS	()	
65	D-CMP/46631/2024	PRITI MANJARI PATNAIK ADHIKARI PADHAN	TIKERAM MEHER	//	
		VS	VS	()	
66	D-CMP/46650/2024	RAHASA PADHAN MAYADHAR JENA	ATAL BIHARI LENKA	//	
		VS	VS	()	
67	D-CMP/46731/2024	SUDARSHAN PRADHAN ASHALATA PADHI	RABINDRA KUMAR SAHOO	//	
		VS	VS	()	
68	D-CONTC/46566/2024	MADAN MOHAN PADHI PADMABATI DAS	ADV.	//	
		VS	VS	()	

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69	D-CONTC/46582/2024	S. ASWATHY I.A.S, CHABILATA SWAIN VS	ADV. VS	// // 0	
70	D-CONTC/46599/2024	NIHAR RANJAN NAYAK, COMMISSIONER CUM SECRETARY BINAYAK DIGAL VS	SUSANTA KUMAR MISHRA VS	// // 0	
71	D-CONTC/46615/2024	JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION ODISHA SUNAYANA PANDA VS	ADV. VS	// // 0	
72	D-CONTC/46629/2024	SATYABRATA SAHU, IAS SANTOSH KUMAR JENA VS	AKSHAYA KUMAR JENA VS	// // 0	
73	D-CONTC/46632/2024	SUSHANT KUMAR BARIK, IAS SANKARSAN JALLY VS	ABINASH NAYAK VS	// // 0	
74	D-CONTC/46637/2024	SASHI BHUSAN MISHRA, TAHASILDAR, BRAHMAGIRI NIMAI CHARAN SAHU VS	ADV. VS	// // 0	
75	D-CONTC/46658/2024	AKSHAY KUMAR ROUT, LAND ACQUISITION OFFICER-CUM- ADDL. SUB -COLLECTOR HRUSHIKESHA MISHRA VS	ADV. VS	// // 0	
76	D-CONTC/46663/2024	ARAVIND AGRAWAL, I.A.S, RUDRAMADHABA SATPATHY VS	ADV. VS	// // 0	
77	D-CONTC/46666/2024	AROBIND AGRAWAL, IAS PATIT PABAN PATRA VS	JYOTI RANJAN KHUNTIA VS	// // 0	
78	D-CONTC/46670/2024	PURNA CHANDRA SETHI, DEO, MAYURBHANJ PRASANNA KUMAR SAHU VS	ADV. VS	// // 0	
79	D-CONTC/46678/2024	SHALINI PANDIT, IAS SURYANARAYAN MOHANTY @ DALAI VS	ADV. VS	// // 0	
		SHALINI PANDIT, IAS		//	

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80	D-CONTC/46712/2024	NIRANJAN SAHU VS ANU GARG, IAS	ADV. VS	// ()	
81	D-CONTC/46715/2024	RAJENDRA SAHU VS ANU GARG, IAS	ADV. VS	// ()	
82	D-CONTC/46718/2024	NIRANJAN SAHU VS ANU GARG, IAS	ADV. VS	// ()	
83	D-CONTC/46722/2024	JADUMANI SAHU VS ANU GARG, IAS	ADV. VS	// ()	
84	D-CONTC/46724/2024	SUJIT KUMAR SAHU VS ANU GARG, IAS	ADV. VS	// ()	
85	D-CONTC/46728/2024	TRILOCHAN PARIDA VS ARAVINDA AGRAWAL, COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPT.	DEBENDRANATH MISRA VS	// ()	
86	D-CONTC/46730/2024	PRATIMA BEURA VS A SRINIVAS ACHARYI, DISTRICT WELFARE OFFICER, MALKANAGIRI	DEBENDRANATH MISRA VS	// ()	
87	D-CONTC/46733/2024	NOORJAN BIBI VS JYOTI SANKAR RAY, OAS	JAYADEEP PAL VS	// ()	
88	D-CRLA/33204/2024	VED RAM GIRI VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	//0 ()	
89	D-CRLA/33224/2024	NIRANJAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// ()	JAJPUR TOWN /318 /2023
90	D-CRLA/33245/2024	PINTU NAYAK @ NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// ()	BHANJANAGAR /657 /2024
91	D-CRLA/33274/2024	KASI MALLIK	KIRTAN DANG	//	KHAPRAKHOL /79 /2015

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLA/33280/2024	RABI @ RABI NARAYAN DASH	DEBASNAN DAS	GURUDIJHATIA /86 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/33281/2024	SUBODH CHOUDHURY	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLA/33288/2024	ANAND KUMAR SAMAL	RANJAN KUMAR ROUT	SAMBALPUR TOWN /42 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLA/33294/2024	LAXMIBAI GURU	SEKH ZAKIR HUSSAIN	KORAPUT VIGILANCE /7 /2014	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
96	D-CRLA/33319/2024	GOVINDA NAYAK	DIPTI RANJAN BHOKTA	PAPADAHANDI /151 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/33331/2024	HOUSILA PRASAD TIWARI	JNYANANANDA PANDA	BHAWANIPATNA TOWN /93 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/33335/2024	DILLIP KUMAR SAMANATA @ BADAL	SARAT KUMAR JENA	KHALLIKOTE /825 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLLP/33295/2024	SIMANCHAL CHOWDHURY	BISWAJIT RANJAN TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/33186/2024	PABITRA PALAKA	GHANASAYAM BANJI	CHANDILI /182 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/33188/2024	ASHOK ACHARYA	LALITENDU MISHRA	NAYAGARH /204 /2024	AOR20220001610C202400021
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/33198/2024	KANCHANBALA SAHOO	BIPIN KUMAR NAYAK	KUMBHARAPARA /357 /2013	
		VS	VS	()	

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103	D-CRLMC/33207/2024	STATE OF ODISHA SUSHMITA PATEL VS	SURESH KUMAR JENA VS	// HEMGIR /206 /2023 ()	
104	D-CRLMC/33213/2024	STATE OF ODISHA AMARJEET PRADHAN VS	SUSANTA KUMAR MISHRA VS	// RAIKIA /69 /2021 ()	
105	D-CRLMC/33215/2024	STATE OF ODISHA SANTOSH KUMAR PAIK VS	PABITRA KUMAR PAIK VS	// R.UDAYAGIRI /94 /2020 ()	
106	D-CRLMC/33221/2024	STATE OF ODISHA RANJIT KARADA @ KARAD VS	S.S.RAY (2) VS	// PADMAPUR /51 /2022 ()	
107	D-CRLMC/33238/2024	STATE OF ODISHA BISIKESAN BHOL VS	NIRANJAN PANDA VS	// //0 ()	
108	D-CRLMC/33241/2024	STATE OF ODISHA KAMAL NAYAN SAMAL VS	SAMARENDRA KUMAR MOHANTY VS	// LINGARAJ P.S. /238 /2024 ()	
109	D-CRLMC/33244/2024	STATE OF ODISHA PRABHAKAR SENAPATI VS	GUNAKAR MISHRA VS	// GOSANINUAGAM /24 /2016 ()	
110	D-CRLMC/33255/2024	STATE OF ODISHA LOKINATH KHORA@LAKINATH KHARA VS	SABYASACHI MISHRA VS	// SEMILLIGUDA /28 /2021 ()	
111	D-CRLMC/33256/2024	STATE OF ODISHA ANIL TODI VS	SUSANTA SEKHAR PARIDA VS	// //0 ()	
112	D-CRLMC/33271/2024	UNION OF INDIA SUMI SAM L VS	MANORANJAN PADHY VS	// PADWA /38 /2022 ()	
113	D-CRLMC/33277/2024	STATE OF ODISHA RABINDRA NAYAK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	// BHANJANAGAR /150 /2011 () //	

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114	D-CRLMC/33301/2024	MILAN KUMAR BADU VS STATE OF ODISHA	BHARAT JALLI VS	BARANGA /364 /2024 () //	
115	D-CRLMC/33304/2024	SWARAJYA DASH @SAROJ KUMAR DAS VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	// () //	AOR20220003390C202400018
116	D-CRLMC/33313/2024	RABI NARAYAN DLEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /198 /2020 () //	
117	D-CRLMC/33315/2024	CHAITANYA SAHU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	CHARMAL /3 /2015 () //	
118	D-CRLMC/33338/2024	PADMALOCHAN PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //	
119	D-CRLMC/33340/2024	AMIT KUMAR BARIK VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	RAGHUNATHPALI /302 /2022 () //	
120	D-CRLMC/33345/2024	BABULA @ MAHESWAR GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /168 /2013 () //	
121	D-CRLMC/33352/2024	BULU GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /168 /2013 () //	
122	D-CRLMP/33187/2024	BIJAYALAXMI MAHAPATRA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	PIPLI /89 /2023 () //	
123	D-CRLMP/33232/2024	SANTOSH KUMAR DWIVEDY VS STATE OF ODISHA	MIHIR KANTA RATH VS	//0 () //	
124	D-CRLMP/33243/2024	AJIT AJATSATRU PANDA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	JAJPUR ROAD /123 /2017 () //	
125	D-CRLMP/33252/2024	BARSHARANI PRADHAN	KALI PRASAD MOHANTY	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/33270/2024	BAIRAGI CHARAN NAYAK	GOKULANANDA PARIDA	BARANGA /259 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/33272/2024	SUNAM SWALSINGH	DR. BINODA KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/33276/2024	SOBHAGINI SINGH	SATYAJIT MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/33286/2024	PRASANTA KUMAR BHUYAN	RASHMI RANJAN DAS	/ /0	
		VS	VS	()	
		SUB DIVISIONAL MAGISTRATE, BALASORE		//	
130	D-CRLMP/33305/2024	RAJESH MALIK	SUBASH CHANDRA ROUT	BARI RAMACHANDRAPUR /212 /2024	AOR20220000058C202400030
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/33307/2024	SMITA SAHU	GOPAL CHARAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/33312/2024	V. SHANKAR RAO	DURGA PRASANNA MISHRA	/ /0	
		VS	VS	()	
		V. NISHA RAO		//	
133	D-CRLMP/33325/2024	GURVANSI SINGH GOSAL	MOHIT MOHANTY	BHARATPUR PS /640 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/33329/2024	MIHIR KUMAR JENA	ACHYUTANANDA PATTANAİK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/33247/2024	KRUSHNA CHANDRA MALLICK	BIBHUTI BHUSAN MISHRA	BHUBANESWAR VIGILANCE /61 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
136	D-CRLREV/33289/2024	RANJEET RANJAN BEHERA	JAJATI KESHARI KHUNTIA	CUTTACK VIGILANCE /25 /2019	
		VS	VS	()	

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137	D-CRLREV/33292/2024	STATE OF ODISHA(VIG.) S.SRIKANTA RAO VS APURBA ACHARY	BIBHU PRASAD TRIPATHY VS	// //0 ()	
138	D-FAO/46705/2024	BINAPANI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()	
139	D-FAO/46729/2024	KABITARANI BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()	
140	D-FAO/46735/2024	BHAGABATI MAJHI VS UNION OF INDIA	SUVEN KUMAR PANI VS	// // ()	
141	D-ITA/46661/2024	PRINCIPAL COMMISSIONER OF INCOME TAX VS SANDEEP KUMAR AGARWAL	SUBASH CHANDRA MOHANTY,SSC VS	// // ()	AOD20220001916C202400015
142	D-JCRLA/31985/2024 JCRLA/173/2024	RAJKUMAR MEHER VS STATE OF ODISHA	ADV. VS	BAUNISUNI /15 /2022 A.D.J.,BOUDH(Baudh) ST/0000050/2022	
143	D-MACA/46601/2024	MANAGER T.P HUB, M/S. ORIENTAL INSURANCE CO. VS SUMEET AGARWAL	PRAKASH KUMAR MAHALI VS	// // ()	
144	D-MACA/46628/2024	DHRUB CHARAN DASH VS KANHU CHARAN SAHOO	KAPILA CHARAN NAYAK VS	// // ()	
145	D-MACA/46648/2024	M/S NATIONAL INSURANCE CO.LTD.,CUTTACK VS MUNA SINGH	PRAKASH KUMAR MOHANTY VS	// // ()	
146	D-MACA/46651/2024	D.M.,M/S NEW INDIA ASSURANCE CO.LTD.,BERHAMPUKUR VS GEDAMU NARAYAN DORA @ G.NARAYAN	PRAKASH KUMAR MOHANTY VS	// // ()	
147	D-MACA/46654/2024	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD., VS NIHARIKA MOHANTY	PRAKASH KUMAR MOHANTY VS	// // ()	

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148	D-MACA/46720/2024	MANAS SETHI VS SIPUN PRADHAN	SARAT CHANDRA SWAIN VS	// 0 //	
149	D-MACA/46723/2024	ANNADA PRASAD PATTNAIK VS TUSHARKANTA BEHURA	DEBASISH PATNAIK VS	// 0 //	
150	D-RPFAM/46586/2024	UPENDRA MOHAPATRA VS ARUNABALA MOHAPATRA	PRATYUSHA NAIDU VS	// 0 //	
151	D-RPFAM/46659/2024	SUSARAPU DURGA KALYAN KRISHNA VS NIPPANI @SUSARAPU SAI SANTOSHI RUPA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202400151
152	D-RPFAM/46716/2024	MANAS KUMAR ROUL VS ROJALIN ROUL	AKSHAYA KUMAR JENA VS	// 0 //	
153	D-RSA/46626/2024	SARAT CHANDRA RATH VS COLLECTOR, BOLANGIR	TRILOCHAN NANDA VS	// 0 //	
154	D-RSA/46655/2024	GOLAP CHANDRA PATEL VS AJAYA KUMAR SAHU	AJIT KUMAR TRIPATHY VS	// 0 //	
155	D-RSA/46700/2024	M/S. TATA POWER SOUTHERN ODISHA DISTRIBUTION VS KUMARI PADHY	ANINDY K S OJHA VS	// 0 //	
156	D-TRP(C)/46565/2024	JAGATMATA SAHOO @ BARSHA VS JITENDRA KUMAR SAHOO	RITURANJAN CHHOTARAY VS	// 0 //	AOR20220003344C202400010
157	D-TRP(C)/46567/2024	TUNI @ RASMIMALA SAHU VS NARAYAN SAHU	RAJESH KUMAR MAHAPATRA VS	// 0 //	AOR20220001639C202400005
158	D-TRP(C)/46703/2024	RABINA NAHAK VS SUNU KUMAR NAHAK	SANTOSH KUMAR MAHANTY VS	// 0 //	
159	D-TRPCRL/33240/2024	MAHENDRA SAHU	SACHIDANANDA SAHOO	SAMBALPUR VIGILANCE /16 /2015	

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		VS	VS	()	
160	D-WA/46562/2024	STATE OF ODISHA(VIG.) STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000172C202400274
		VS	VS	()	
161	D-WA/46563/2024	DIGAMBAR RANA STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//	LOD20240000200C202400196
		VS	VS	()	
162	D-WA/46564/2024	AKSHAYA KUMAR PANDA STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000200C202400197
		VS	VS	()	
163	D-WA/46606/2024	BIJAYA KUMAR GOUDA STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000200C202400198
		VS	VS	()	
164	D-WA/46608/2024	NIRANJAN BISWAL BHARAT CHANDRA GARTIA	NARAYAN PRASAD PARIJA	//	
		VS	VS	()	
165	D-WA/46627/2024	KANHU CHARAN GARTIA STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000200C202400199
		VS	VS	()	
166	D-WA/46643/2024	SARAT KUMAR JENA STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000172C202400275
		VS	VS	()	
167	D-WA/46652/2024	BIDYADHAR MUNDA STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000172C202400276
		VS	VS	()	
168	D-WA/46671/2024	DHANANJAY KAR SASMITA SAHOO	SUVASHISH PATTANAİK	//	
		VS	VS	()	
169	D-WA/46676/2024	RENUBALA SAHU STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	//	LOD20240000172C202400277
		VS	VS	()	
170	D-WP(C)/46556/2024	JAYANTA NARAYAN PATI KANTHI BAG	ABINASH PATTJOSHI	//	AOD20240000627C202400017
		VS	VS	()	

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171	D-WP(C)/46557/2024	STATE OF ODISHA M/S. RBS CONSTRUCTIONS VS	BISWABIHARI MOHANTY VS	// // ()	AOR20220001789C202400034
172	D-WP(C)/46558/2024	STATE OF ODISHA PRAMOD KUMAR MOHAPATRA VS	MANAS PATI VS	// // ()	AOR20220001535C202400121
173	D-WP(C)/46559/2024	STATE OF ODISHA SIMANCHAL MANDAL VS	MANAS PATI VS	// // ()	AOR20220001535C202400122
174	D-WP(C)/46560/2024	STATE OF ODISHA PURNA CHANDRA MISHRA VS	MANAS PATI VS	// // ()	AOR20220001535C202400124
175	D-WP(C)/46561/2024	STATE OF ODISHA PRATAP KISHORE PANIGRAHI VS	MANAS PATI VS	// // ()	AOR20220001535C202400123
176	D-WP(C)/46568/2024	STATE OF ODISHA SUNIL KUMAR JENA VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
177	D-WP(C)/46570/2024	STATE OF ODISHA SARANGADHAR DAS VS	SITANSU MOHAN SINGH VS	// // ()	
178	D-WP(C)/46572/2024	STATE OF ODISHA BHAGABAN KHUNTIA VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202400017
179	D-WP(C)/46573/2024	STATE OF ODISHA PANKAJ BHUSAN BEHERA VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202400150
180	D-WP(C)/46574/2024	ANUPAMA BEHERA BISWAJIT KARMAKAR VS	JAGAMOHAN PATTANAİK VS	// // ()	AOR20220001586C202400049
181	D-WP(C)/46575/2024	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BHUBANESWAR MADHAB CHANDRA MAHANTA VS	JAGAMOHAN PATTANAİK VS	// // ()	AOR20220001586C202400050
		UNION OF INDIA		//	

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182	D-WP(C)/46577/2024	BHAKTA CHARAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
183	D-WP(C)/46578/2024	NAMITA KHUNTIA @ NAMITA PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202400018
184	D-WP(C)/46579/2024	KADAMBINI SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202400016
185	D-WP(C)/46580/2024	GOLAKH PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
186	D-WP(C)/46581/2024 WP(C)/27164/2024	SUKANTI SETHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
187	D-WP(C)/46583/2024	TRIVENI ACADEMY OF MEDICAL SCIENCES, KENDUJHAR VS STATE OF ODISHA	DEBIPRASAD DASH VS	// 0 //	
188	D-WP(C)/46584/2024 WP(C)/27149/2024	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
189	D-WP(C)/46585/2024	BRAJA BEHERA VS THE EXECUTIVE ENGINEER (ELECTRICAL) TPCODL , KHURDA	ARUNA KUMAR NAYAK VS	// 0 //	
190	D-WP(C)/46587/2024	TRIVENI ACADEMY OF MEDEICAL SCIENCE, KEONJHAR VS STATE OF ODISHA	DEBIPRASAD DASH VS	// 0 //	
191	D-WP(C)/46588/2024	MURALIDHAR JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
192	D-WP(C)/46589/2024	BHAGYABATI CHOUDHURY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //	
193	D-WP(C)/46590/2024	BHAGYABATI CHOUDHURY	BIDESH RANJAN BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/46591/2024	LAXMAN KUMAR BARIK	ARIJEET MISHRA	//	
		VS	VS	0	
		THE COLLECTOR, MAYURBHANJ		//	
195	D-WP(C)/46592/2024	BHAGYABATI CHOUDHURY	BIDESH RANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/46593/2024	BHAGYABATI CHOUDHURY	BIDESH RANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/46594/2024	BHAGYABATI CHOUDHURY	BIDESH RANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/46595/2024	SARASWATI DALAI	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/46597/2024	AMBIKA PRADHAN	JITENDRA KUMAR DIGAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/46598/2024	AKHAYA KUMAR MALLICK	GURUDUTTA KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/46600/2024	SURYANARAYAN MISHRA	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/46602/2024	SANJUKTA BEHERA	SUSHANTA KUMAR JOSHI	//	
	WP(C)/27166/2024	VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/46603/2024	BALABHADRA MANGRAJ	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/46605/2024	SARMISTA SENAPATY	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	

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205	D-WP(C)/46607/2024	STATE OF ODISHA UDHABA CHARAN LENKA VS	SUSANTA KUMAR ROUT VS	// // 0	
206	D-WP(C)/46609/2024	STATE OF ODISHA SUBRAT BEHERA VS	DEEPAK KU SAHOO VS	// // 0	
207	D-WP(C)/46610/2024	STATE OF ODISHA LINGARAJ DAS VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
208	D-WP(C)/46611/2024	STATE OF ODISHA RABINDRANATH SAHANI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
209	D-WP(C)/46612/2024	STATE OF ODISHA ASHIMA RAO VS	SARADA PRASANNA SARANGI VS	// // 0	
210	D-WP(C)/46614/2024	STATE OF ODISHA SUKANTI DASH VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
211	D-WP(C)/46617/2024	STATE OF ODISHA NALINIKANT KUNDU VS	GOPAL AGARWAL VS	// // 0	
212	D-WP(C)/46618/2024	COLLECTOR KENDRAPARA SRI NRUSINGHANATH JEW @ NAGA MATHA BIJE VS	GANESH PRASAD SAMAL VS	// // 0	
213	D-WP(C)/46619/2024	STATE OF ODISHA PRITIK KUMAR PATRA VS	RAKESH KUMAR ROURTRAY VS	// // 0	
214	D-WP(C)/46620/2024	THE BRANCH MANAGER, IDFC FIRST BANK, BOLANGIR PRAHALLAD ORAM VS	UMARANI PANDA VS	// // 0	
215	D-WP(C)/46621/2024	SUNATI XALXO SOUMENDRA KUMAR PANIGRAHI VS	ASHOK KUMAR PANIGRAHI VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/46622/2024	TRILOCHAN DAS VS INDIAN OVERSEAS BANK	HEMANTA KUMAR MOHANTA VS	// 0 //	
217	D-WP(C)/46623/2024	TRINATH KANHAR VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //	
218	D-WP(C)/46624/2024	NALINI BEHERA VS STATE OF ODISHA	GOPAL AGARWAL VS	// 0 //	
219	D-WP(C)/46625/2024	SMITANJALI BAL VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //	
220	D-WP(C)/46630/2024	UMAKANTA HARIJAN VS COLLECTOR CUM D.M., KALAHANDI	NANDA NANDAN MOHAPATRA VS	// 0 //	
221	D-WP(C)/46633/2024	PRADEEP KUMAR MAJHI VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //	
222	D-WP(C)/46634/2024	SUCHISMITA BARAL VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// 0 //	
223	D-WP(C)/46635/2024	DEBASIS KUMAR SENDH VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //	
224	D-WP(C)/46636/2024	BIJAY KUMAR BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
225	D-WP(C)/46638/2024	PRASANTA KUMAR DEHURY VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //	
226	D-WP(C)/46639/2024	PREMANANDA PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //	
227	D-WP(C)/46640/2024	ALEKHA KUMAR GARNAYAK	DHANESWAR BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/46641/2024	GANGADHAR JENA	SURYAKANTA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/46642/2024	MD.SALIM KHAN	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/46644/2024	DEBARAJA SAHOO	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/46645/2024	MINATI DAS	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/46646/2024	KAUSTUVA BARIK	MANAS PATI	//	AOR20220001535C202400126
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/46647/2024	RADHASHYAM BEHERA	MANAS PATI	//	AOR20220001535C202400125
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/46649/2024	PRASANNA KUMAR MALLICK	ABINASH ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/46653/2024	ADLINA NAYAK	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/46656/2024	ANADI CHARAN MOHANTY	RAMESH CHANDRA OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/46657/2024	SATYA NARAYAN RATH	BRAHMANANDA HOTA	//	
		VS	VS	0	
		TAHASILDAR BHUBANESWAR		//	
238	D-WP(C)/46660/2024	KANAKALATA SAHU	SUJATA JENA	//	
		VS	VS	0	

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239	D-WP(C)/46662/2024	REVENUE DIVISIONAL COMNR, NORTHERN DIVISION, SAMBALPUR SADASIVA LENKA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //	
240	D-WP(C)/46664/2024	MAMATA PRADHAN VS STATE OF ODISHA	SITA KANTA HOTA VS	// 0 //	
241	D-WP(C)/46665/2024	SAILABALA SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
242	D-WP(C)/46667/2024	RATNAKAR PARIDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
243	D-WP(C)/46668/2024	MD. ANWAR VS YES BANK LIMITED, MUMBAI	RAJIV KUMAR MAHANTA VS	// 0 //	
244	D-WP(C)/46669/2024	PRATIBHA ROY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
245	D-WP(C)/46672/2024	BINAYA KUMAR KAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
246	D-WP(C)/46673/2024	SUDHAKAR NAYAK VS THE COMPETENT AUTHORITY AND THE LAND ACQUISITION OFFICER, KHURDA	SOUMYA MISHRA VS	// 0 //	
247	D-WP(C)/46674/2024	ASISH KUMAR DASH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //	AOD2024000001C202400335
248	D-WP(C)/46675/2024	SK. ALLAUDDIN VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
249	D-WP(C)/46677/2024	KUMUDINI SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	

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250	D-WP(C)/46679/2024	RAJANI KANT PADHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
251	D-WP(C)/46680/2024	SARAT CHANDRA ROUT VS STATE OF ODISHA	PADMANAV SETHY VS	// 0 //	
252	D-WP(C)/46681/2024	DHRUBA CHARAN PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
253	D-WP(C)/46682/2024	LAXMIDHAR SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
254	D-WP(C)/46683/2024	RAJANI KANT PADHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
255	D-WP(C)/46684/2024	HULLASH BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
256	D-WP(C)/46685/2024	ASHISH AGRAWAL VS STATE OF ORISSA	ASHIS KUMAR MISHRA VS	// 0 //	
257	D-WP(C)/46686/2024	DHIREN KUMAR NAYAK VS STATE OF ODISHA	PRATIK NAYAK VS	// 0 //	
258	D-WP(C)/46687/2024	HEALTH CARE HOSPITAL, KENDRAPARA VS STATE OF ODISHA	UMAKANTA MISHRA VS	// 0 //	
259	D-WP(C)/46688/2024	KAMAL LOCHAN BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
260	D-WP(C)/46689/2024	MAHATMA GANDHI MAHAVIDHYALAYA VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //	
261	D-WP(C)/46690/2024	AKSHAYA KUMAR MIRGAN	RAMESH CHANDRA OJHA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/46691/2024	SADANANDA SAHU	BHOJRAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/46692/2024	KABITANJALI MISHRA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/46693/2024	KHAGESWAR NAYAK	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
265	D-WP(C)/46694/2024	PABITRA PRADHAN	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/46695/2024	BRUNDABAN NAYAK	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
267	D-WP(C)/46696/2024	JAGATJEET PATTNAIK	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
268	D-WP(C)/46697/2024	RAGHUNATH PANIGRAHI	ADISHA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/46698/2024	M/S PRAYASH CONSTRUCTIONS, KALAHANDI	SANTOSH KUMAR MISHRA	//	
		VS	VS	0	
		THE COMMISSIONER OF (C.T. AND G.S.T.), CUTTACK		//	
270	D-WP(C)/46699/2024	RABINDRANATH MALLICK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		Board Of Secondary Education, ODISHA		//	
271	D-WP(C)/46701/2024	M/S ARYABHAT COMPUTERS	DIPTI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/46702/2024	PREMARENDU PAL	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/46704/2024	UNION OF INDIA AMIYA KUMAR SAMANTARAY @ BULU BABU VS PARSURAM MOHANTY	MANORANJAN PADHI VS	// // 0	
274	D-WP(C)/46706/2024	NIHAR RANJAN MISHRA VS NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	RAJESH RANJAN SAHOO VS	// // 0	
275	D-WP(C)/46707/2024	BAIDYANATH PRUSTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // 0	
276	D-WP(C)/46709/2024	SANJUKTA MAHARANA VS DIPANJALI MAHARANA	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202400080
277	D-WP(C)/46710/2024	KHIROD KUMAR NAYAK VS ODISHA POWER TRANSMISSION CORPORATION LTD, BBSR	SOMANATH MISHRA VS	// // 0	
278	D-WP(C)/46711/2024	MAMATA ACHARYA VS BINODINI POTHAL	JYOTI RANJAN DEO VS	// // 0	AOR20220001593C202400023
279	D-WP(C)/46713/2024	M/S. NIRAKARA SECURITY AND CONSULTANCY SERVICES PVT. LTD., CUTTACK VS CHAIR PERSON, KONARK NAC, PURI	VIJAY KUMAR MISHRA VS	// // 0	
280	D-WP(C)/46714/2024	NIMAYA MAJHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0	
281	D-WP(C)/46717/2024	SASHIKALA MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0	
282	D-WP(C)/46719/2024	IMECO OVERSEAS PRIVATE LIMITED VS UNION OF INDIA	ISHWAR MOHANTY VS	// // 0	
283	D-WP(C)/46721/2024	CHAITANYA SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :05/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/46725/2024	JHUNI PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
285	D-WP(C)/46726/2024	MATRUGRAM SRI ARABINDA ASHRAM, JAGATSINGHPUR VS STATE OF ODISHA	SHARATA JENA VS	// () //	
286	D-WP(C)/46727/2024	MITHUNA BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //	
287	D-WP(C)/46732/2024	JYOTI BIKASH BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// () //	
288	D-WP(C)/46734/2024	RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
289	D-WPCRL/33350/2024	PRASANTA GOCHHAYAT VS STATE OF ODISHA	RAJLAXMI BISWAL VS	GOPALPRASAD /294 /2024 () //	
290	D-ABLAPL/33189/2024	BUDHIMAN SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /681 /2024 () //	AOD20240000242C202400019
291	D-ABLAPL/33194/2024	UMESH CHANDRA MAJHISETH VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /62 /2024 () //	
292	D-ABLAPL/33197/2024	GOVINDA CHANDRA PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
293	D-ABLAPL/33199/2024	MITU ROUT @ JHUNU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	TIGIRIA /256 /2024 () //	
294	D-ABLAPL/33201/2024	BALARAM NATH VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BARIPADA TOWN /644 /2024 () //	AOR20230000623C202400037
295	D-ABLAPL/33208/2024	HALDHAR BEHERA	ASHOK KUMAR SAHOO	PATKURA /246 /2024	

ORISSA HIGH COURT**FILING REPORT AS ON :05/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/33209/2024	KALIA @ SANJAY KU. DAS	JAYAKRISHNA MOHAPATRA	BANSADA /348 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/33211/2024	KUNA SABAR	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/33223/2024	SAPAN KUMAR PANDA	AMULYA RATNA PANDA	SAHADEV KHUNTA /306 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/33225/2024	SHIBAM @ SHIVAM MUKHI	KULDEEP MOHANTY	UDALA /378 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/33227/2024	SUHAG SUBHAM JOSHI	JAGABANDHU SAHU	BODEN /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/33229/2024	TIMI DAS @ SASMITA DAS @ GURU	BISWARANJAN DALAI	JAGATSINGPUR /934 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/33230/2024	SK. TAJU @ SK. TAJUDDIN	ANITA SAHOO	REMUNA /57 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/33239/2024	JNYANA RANJAN KANDI	SANJAY KUMAR PATTANAİK	TANGI /234 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/33246/2024	BIKASH KUMAR ROUT @ BIKASH RANJAN ROUT	BIBHUTI RANJAN MOHANTY	KHUNTUNI /94 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/33249/2024	SUNIL SETHI	SAPAN KUMAR LENKA	CUTTACK SADAR /600 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/33251/2024	PINKU RANJAN SWAIN	SAPAN KUMAR LENKA	KUJANGA /535 /2024	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/33253/2024	STATE OF ODISHA D.JANU @ DHANALA JANU VS	NRUSINGH CH. ROUT VS	// RAYAGADA TOWN /179 /2023 ()	
308	D-ABLAPL/33260/2024	STATE OF ODISHA PRAIPTA KUMAR @ LAXMIDHAR PANDA VS	MRITUNJAY BANERJEE VS	// CHANDANPUR /243 /2024 ()	
309	D-ABLAPL/33261/2024	STATE OF ODISHA PRAFULLA JENA VS	AMITAV TRIPATHY VS	// / /0 ()	
310	D-ABLAPL/33262/2024	STATE OF ODISHA BIJAY NAYAK VS	AMITAV TRIPATHY VS	// ITAMATI /104 /2024 ()	
311	D-ABLAPL/33263/2024	STATE OF ODISHA CHAGALI SAHOO @ BASANT KUMAR SAHOO VS	KRUSHNA CHANDRA DASH VS	// KUDANAGARI /278 /2024 ()	
312	D-ABLAPL/33265/2024	STATE OF ODISHA SALYADU SUNIL DORA @ SAILADU SUNIL VS	BISWA RANJAN DAS VS	// PATTAPUR (ASKA) /389 /2024 ()	
313	D-ABLAPL/33267/2024	STATE OF ODISHA KUNA BEHERA VS	AKSHAYA KUMAR BISOI VS	// BALUGAON P.S. /280 /2024 ()	
314	D-ABLAPL/33268/2024	STATE OF ODISHA JAGA @JEEBAN JYOTI DAS VS	ARUN KUMAR BEHERA VS	// BALASORE TOWN /340 /2024 ()	AOR20220003422C202400088
315	D-ABLAPL/33269/2024	STATE OF ODISHA KARUNAKAR NAYAK VS	BIJAY SWAIN VS	// BOLAGARH P.S. /268 /2024 ()	
316	D-ABLAPL/33278/2024	STATE OF ODISHA BICHI GHADAI @ SIDHANTA GHADAI VS	KABIRAJ PRADHAN VS	// NACHUNI /309 /2024 ()	
317	D-ABLAPL/33279/2024	STATE OF ODISHA SANJIB MAHAPATRA VS	AMIYA RANJAN SETHY VS	// TIHIDI /403 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/33283/2024	SOURAV RANJAN KAR VS STATE OF ODISHA	KARUNAKAR NAYAK VS	KUCHINDA /444 /2024 () //	
319	D-ABLAPL/33285/2024	BALIRAM NAYAK VS STATE OF ODISHA(VIG.)	JANAKI KANTA MAHAPATRA VS	//0 () //	
320	D-ABLAPL/33290/2024	TEJASWI BAISHNAV VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BELTUKURI /106 /2024 () //	
321	D-ABLAPL/33291/2024	ANIL KUMAR MAHARANA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	DHENKANAL TOWN /198 /2024 () //	
322	D-ABLAPL/33296/2024	KALIA @ AMARENDRA MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI RURAL PS /495 /2024 () //	
323	D-ABLAPL/33297/2024	BAISHNAB BEHERA @ SONU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /388 /2024 () //	
324	D-ABLAPL/33298/2024	BHIMA RANA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	RAIBANIA /146 /2024 () //	
325	D-ABLAPL/33299/2024	DR. SIMANTA RANJAN SWAIN @ SRIMANTA RANJAN SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNAKATAK /156 /2024 () //	
326	D-ABLAPL/33302/2024	RANKANIDHI BHARIMALLA @ RINKU BHARIMALLA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BHARATPUR PS /658 /2024 () //	
327	D-ABLAPL/33308/2024	NARAN @NARAYAN SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /472 /2024 () //	AOD2024000001C202400334
328	D-ABLAPL/33309/2024	MOHAMMAD SALLUDIN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	LAKHANPUR /246 /2024 () //	AOR20220002454C202400183
329	D-ABLAPL/33310/2024	DWIBEDI DEBENDRA SAHOO @ DEBU SAHOO @ DEBUSAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /449 /2024 () //	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/33311/2024	SABITA SAHU	MOHENDRA KUMAR MOHAPATRO	JEYPORE VIGILANCE /20 /2024	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
331	D-ABLAPL/33314/2024	BISWARANJAN @ DIBYARANJAN MANTRY	MANORANJAN MUDULI	BANKI /326 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/33316/2024	PRIYABRATA DASH @ KANHA	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /191 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/33317/2024	LALATENDU KESHARI SAMAL	SATYAJIT MOHAPATRA (2)	BHADRAK TOWN /671 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/33318/2024	SUMAN NAYAK	SANJIB KUMAR BHANJADEO	JANKIA P.S. /283 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/33320/2024	SUMAN NAYAK	SANJIB KUMAR BHANJADEO	JANKIA P.S. /279 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/33321/2024	BATA JENA	DEBASIS SAHOO	GHASIPURA /372 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/33322/2024	SUMAN NAYAK	SANJIB KUMAR BHANJADEO	JANKIA P.S. /285 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/33324/2024	SUMAN NAYAK	SANJIB KUMAR BHANJADEO	JANKIA P.S. /278 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/33326/2024	SUMAN NAYAK	SANJIB KUMAR BHANJADEO	JANKIA P.S. /284 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/33327/2024	PANKAJ KUMAR SAHU @ PAPU	PRASANT KUMAR BARIK	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/33328/2024	STATE OF ODISHA KABIRAJ GOUDA VS	SANJIB KUMAR BHANJADEO VS	// KODALA /447 /2024 ()	
342	D-ABLAPL/33330/2024	STATE OF ODISHA SANJAY NANDI VS	DEBASNAN DAS VS	// CUTTACK SADAR /596 /2024 ()	
343	D-ABLAPL/33332/2024	STATE OF ODISHA BICHITRA DAS VS	PRASANT KUMAR BARIK VS	// DHAMNAGAR /397 /2024 ()	
344	D-ABLAPL/33333/2024	STATE OF ODISHA NALARAJ SAHU VS	JNYANANANDA PANDA VS	// GOLAMUNDA /161 /2024 ()	
345	D-ABLAPL/33337/2024	STATE OF ODISHA SISIR RANJAN SWAIN VS	SUJIT KUMAR PATTNAIK VS	// G.R.P.S.,BERHAMPUR /119 /2024 ()	
346	D-ABLAPL/33339/2024	STATE OF ODISHA MANAS BARIK @ MANAS RANJAN BARIK @ TIKINAJYOTIRMAYA SAHOO VS	VS	// TANGI (KHURDA) /106 /2024 ()	
347	D-ABLAPL/33348/2024	STATE OF ODISHA SARAT NAIK @ SORA VS	ASHWARIYA DASH VS	// RAYAGADA TOWN /208 /2021 ()	
348	D-ABLAPL/33349/2024	STATE OF ODISHA CHANDI SINGH @ CHANDI PRASAD SINGH VS	SANJIT MISHRA VS	// PURI TOWN /457 /2024 ()	
349	D-ABLAPL/33351/2024	STATE OF ODISHA RAJENDRA KUMAR PATRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// //0 () //	

ORISSA HIGH COURT

MISC CASES FILED on :05/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/33295/2024 CRLLP/ /	SIMANCHAL CHOWDHURY MP	BISWAJIT RANJAN TRIPATHY	53/2024
2	D-TRPCRL/33240/2024 TRPCRL/ /	MAHENDRA SAHU MP	SACHIDANANDA SAHOO	84/2024
3	D-JCRLA/27505/2024 JCRLA/148/2024	SITA HEMBRAM MP	SONITA BISWAL	226/2024
4	D-JCRLA/27505/2024 JCRLA/148/2024	SITA HEMBRAM MP	SONITA BISWAL	227/2024
5	D-JCRLA/27505/2024 JCRLA/148/2024	SITA HEMBRAM MP	SONITA BISWAL	228/2024
6	D-CRLMP/33286/2024 CRLMP/ /	PRASANTA KUMAR BHUYAN MP	RASHMI RANJAN DAS	253/2024
7	D-CRLMP/33305/2024 CRLMP/ /	RAJESH MALIK MP	SUBASH CHANDRA ROUT	254/2024
8	D-TRP(C)/46565/2024 TRP(C)/ /	JAGATMATA SAHOO @ BARSHA MP	RITURANJAN CHHOTARAY	364/2024
9	D-TRP(C)/46567/2024 TRP(C)/ /	TUNI @ RASMIMALA SAHU MP	RAJESH KUMAR MAHAPATRA	365/2024
10	D-TRP(C)/46703/2024 TRP(C)/ /	RABINA NAHAK MP	SANTOSH KUMAR MAHANTY	366/2024
11	D-LAA/46/2022 LAA/46/2022	PURNA CHANDRA BEHERA MP	SUBHRANSU BHUSAN MOHANTY	390/2024
12	D-RVWPET/45102/2024 RVWPET/259/2024	ASHUTOSH MOHAPATRA MP	SRIKAR KUMAR RATH	408/2024
13	D-CONTC/43993/2024 CONTC/7335/2024	GUNANIDHI PRADHAN MP	GAUTAM MISRA(SR.ADV)	456/2024
14	D-CONTC/46712/2024 CONTC/ /	NIRANJAN SAHU MP	ADV.	457/2024
15	D-CONTC/46715/2024 CONTC/ /	RAJENDRA SAHU MP	ADV.	458/2024
16	D-CONTC/46718/2024 CONTC/ /	NIRANJAN SAHU MP	ADV.	459/2024
17	D-CONTC/46722/2024 CONTC/ /	JADUMANI SAHU MP	ADV.	460/2024
18	D-CONTC/46724/2024 CONTC/ /	SUJIT KUMAR SAHU MP	ADV.	461/2024
19	D-RPFAM/46716/2024 RPFAM/ /	MANAS KUMAR ROUL MP	AKSHAYA KUMAR JENA	473/2024
20	D-RPFAM/46716/2024 RPFAM/ /	MANAS KUMAR ROUL MP	AKSHAYA KUMAR JENA	474/2024
21	D-RPFAM/45545/2024 RPFAM/ /	CHITTARANJAN PATRA MP	JANMEJAYA RAY	475/2024
22	D-FAO/46705/2024 FAO/ /	BINAPANI SAHOO MP	KUNAL KUMAR SWAIN	949/2024
23	D-FAO/416/2020 FAO/416/2020	BHAGABATI MAJHI MP		950/2024
24	D-SA/176/1996 SA/176/1996	K.E.JAGANNATH MP	M/S.S.S.RAO	997/2024
25	D-SA/176/1996 SA/176/1996	K.E.JAGANNATH MP	M/S.S.S.RAO	998/2024
26	D-SA/176/1996	K.E.JAGANNATH	M/S.S.S.RAO	

	SA/176/1996	MP		999/2024
27	D-CRLREV/30365/2024 CRLREV/ /	SOUMYA RANJAN PANDA MP	PRABIR KUMAR RAY	1036/2024
28	D-CRLREV/33289/2024 CRLREV/ /	RANJEET RANJAN BEHERA MP	JAJATI KESHARI KHUNTIA	1037/2024
29	D-CRLREV/33292/2024 CRLREV/ /	S.SRIKANTA RAO MP	BIBHU PRASAD TRIPATHY	1038/2024
30	D-RSA/461/2016 RSA/461/2016	GOURANGA SUBUDHI MP		1265/2024
31	D-RSA/329/2023 RSA/329/2023	NAMITA SABAT MP	SUNKURU SUDHAKAR RAO (SENIOR ADV.)	1266/2024
32	D-RSA/46655/2024 RSA/ /	GOLAP CHANDRA PATEL MP	AJIT KUMAR TRIPATHY	1267/2024
33	D-RSA/46700/2024 RSA/ /	M/S. TATA POWER SOUTHERN ODISHA DISTRIBUTION LIMITED (MPSODIA), BERHAMPUR MP		1268/2024
34	D-CMP/46569/2024 CMP/ /	KAMINI SAHOO MP	GAJENDRANATH ROUT	1322/2024
35	D-CMP/46571/2024 CMP/ /	AJAY BEHURIA MP	MANAS RANJAN BAUG	1323/2024
36	D-CMP/46596/2024 CMP/ /	MINATI KUMARI PRADHAN MP	GOPAL KRUSHNA MOHANTY	1324/2024
37	D-CMP/46616/2024 CMP/ /	SATYAJIT PATNAIK MP	DEEPALI MAHAPATRA	1325/2024
38	D-CMP/46631/2024 CMP/ /	ADHIKARI PADHAN MP	TIKERAM MEHER	1326/2024
39	D-CMP/46576/2024 CMP/ /	BALARAM SUAR MP	JYOTI RANJAN DEO	1327/2024
40	D-CMP/46650/2024 CMP/ /	MAYADHAR JENA MP	ATAL BIHARI LENKA	1328/2024
41	D-CMP/263/2023 CMP/263/2023	MOHANLAL @ MOHAN RAJAK MP	PABITRA KUMAR NAYAK	1329/2024
42	D-CMP/46731/2024 CMP/ /	ASHALATA PADHI MP	RABINDRA KUMAR SAHOO	1330/2024
43	D-BLAPL/33203/2024 BLAPL/ /	BABULA SABAR MP	PABITRA KUMAR PAIK	1435/2024
44	D-BLAPL/28719/2024 BLAPL/9700/2024	GOPAL MANDAL MP		1436/2024
45	D-BLAPL/28070/2024 BLAPL/9709/2024	ABHISEK SATPATHY @ RAJA SATPATHY HRUDANANDA MOHAPATRA MP		1437/2024
46	D-BLAPL/7712/2023 BLAPL/7712/2023	TUKUNA BHOI MP	PRASANT KUMAR SAHOO	1438/2024
47	D-BLAPL/27679/2024 BLAPL/9343/2024	DIPU @ DEEPAK KHATEI MP		1439/2024
48	D-ABLAPL/30384/2024 ABLAPL/11336/2024	RAJESH KUMAR NAIK MP		2437/2024
49	D-ABLAPL/27036/2024 ABLAPL/9946/2024	PADMALOCHAN PATRA MP	KHAGESWAR BEHERA	2438/2024
50	D-ABLAPL/27036/2024 ABLAPL/9946/2024	PADMALOCHAN PATRA MP		2439/2024
51	D-ABLAPL/28554/2024 ABLAPL/11174/2024	HADU BAG MP		2440/2024
52	D-ABLAPL/13654/2023 ABLAPL/13654/2023	KRUSHNA PATRA MP		2441/2024
53	D-ABLAPL/2509/2024 ABLAPL/1108/2024	SURYA PRAKASH PATNAIK MP		2442/2024
54	D-ABLAPL/22898/2024 ABLAPL/8311/2024	RAMESH CHANDRA ROUT MP		2443/2024
55	D-ABLAPL/11829/2024 ABLAPL/4318/2024	SIBA PRASAD DASH MP		2444/2024
56	D-ABLAPL/25465/2024 ABLAPL/10316/2024	KRUTIBAS JENA MP		2445/2024
57	D-ABLAPL/31287/2024 ABLAPL/11654/2024	SASMITA MAJHI MP		2446/2024

58	D-ABLAPL/31841/2024 ABLAPL/11855/2024	KEDARNATH PATRA MP	2447/2024
59	D-ABLAPL/21146/2024 ABLAPL/7832/2024	BISWJIT MALIA MP	2448/2024
60	D-ABLAPL/30189/2024 ABLAPL/11204/2024	CHANDAN PRADHAN MP	2449/2024
61	D-ABLAPL/18088/2024 ABLAPL/6377/2024	SURYAKANTA PADHI MP	2450/2024
62	D-ABLAPL/26928/2024 ABLAPL/9923/2024	GOLI PRADHAN MP	2451/2024
63	D-ABLAPL/226/2024 ABLAPL/42/2024	BIRANCHI PANDA MP	2452/2024
64	D-MACA/44598/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK MP	2616/2024
65	D-MACA/45271/2024 MACA/ /	NATIONAL INSURANCE CO.LTD., KOLKATA MP	2617/2024
66	D-MACA/45271/2024 MACA/ /	NATIONAL INSURANCE CO.LTD., KOLKATA MP	2618/2024
67	D-MACA/44589/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	2619/2024
68	D-MACA/46601/2024 MACA/ /	MANAGER T.P HUB, M/S. ORIENTAL INSURANCE CO.LTD. MP	2620/2024
69	D-MACA/46601/2024 MACA/ /	MANAGER T.P HUB, M/S. ORIENTAL INSURANCE CO.LTD. MP	2621/2024
70	D-MACA/16601/2024 MACA/310/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD. MP	2622/2024
71	D-MACA/907/2023 MACA/907/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD. MP	2623/2024
72	D-MACA/359/2016 MACA/359/2016	MARSHAL MINZ MP	2624/2024
73	D-MACA/46628/2024 MACA/ /	DHRUB CHARAN DASH MP	2625/2024
74	D-MACA/46648/2024 MACA/ /	M/S NATIONAL INSURANCE CO.LTD., CUTTACK MP	2626/2024
75	D-MACA/46648/2024 MACA/ /	M/S NATIONAL INSURANCE CO.LTD., CUTTACK MP	2627/2024
76	D-MACA/46651/2024 MACA/ /	D.M.,M/S NEW INDIA ASSURANCE CO.LTD. MP	2628/2024
77	D-MACA/46651/2024 MACA/ /	D.M.,M/S NEW INDIA ASSURANCE CO.LTD. MP	2629/2024
78	D-MACA/44119/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD.,GANAPATI MP	2630/2024
79	D-MACA/44124/2024 MACA/ /	D.M.,ORIENTAL INSURANCE CO.LTD.,GANAPATI MP	2631/2024
80	D-MACA/42782/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., NARAYAN MP	2632/2024
81	D-MACA/42798/2024 MACA/ /	THE D.M, NATIONAL INSURANCE CO. LTD. MP	2633/2024
82	D-MACA/42799/2024 MACA/ /	D.M.,NATIONAL INSURANCE CO.LTD., CUTTACK MP	2634/2024
83	D-MACA/42804/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., NARAYAN MP	2635/2024
84	D-MACA/42809/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., NARAYAN MP	2636/2024
85	D-MACA/46654/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE COMPANY MP	2637/2024
86	D-MACA/46654/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE COMPANY MP	2638/2024
87	D-MACA/11115/2014 MACA/1115/2014	BABAJI CH.BEURA MP	2639/2024
88	D-CRLA/1299/2023 CRLA/1299/2023	PRAVAT KUMAR MOHARANA MP	PUSPAMITRA MOHAPATRA, RAMESH CHANDRA MOHARANA, A.K.M 2806/2024
89	D-CRLA/33204/2024	VED RAM GIRI	PABITRA KUMAR PAIK

	CRLA/ /	MP		2807/2024
90	D-CRLA/33204/2024	VED RAM GIRI	PABITRA KUMAR PAIK	
	CRLA/ /	MP		2808/2024
91	D-CRLA/794/2023	SINDHU KANHAR	BISWAJIT RANJAN TRIPATHY, (DULLABH RANJAN MISHRA)	
	CRLA/794/2023	MP		2809/2024
92	D-CRLA/1247/2023	MAHENDRA ORAM	RAJJEET ROY	
	CRLA/1247/2023	MP		2810/2024
93	D-CRLA/660/2012	TURAM MUNDA	M/S.ARIJEET MISHRA,(MR.CHITTARANJAN SAHU)	
	CRLA/660/2012	MP		2811/2024
94	D-CRLA/227/2023	HARIHAR PRADHAN	DEVASHIS PANDA	
	CRLA/227/2023	MP		2812/2024
95	D-CRLA/871/2022	TULASA HANTAL	RAJIB LOCHAN PATTNAIK, M/S.ARUN KUMAR MISHRA, TAPAN MISHRA	
	CRLA/871/2022	MP		2813/2024
96	D-CRLA/24993/2024	DAKTAR PADHAN	BHABANI SHANKAR DASPARIDA	
	CRLA/824/2024	MP		2814/2024
97	D-CRLA/32279/2024	MANOJ BAGHA	SUJATA JENA	
	CRLA/ /	MP		2815/2024
98	D-CRLA/371/2021	BISHNU JANI	KASHINATH PATTNAIK	
	CRLA/371/2021	MP		2816/2024
99	D-CRLA/33280/2024	RABI @ RABI NARAYAN DASH	DEBASNAN DAS	
	CRLA/ /	MP		2817/2024
100	D-CRLA/33280/2024	RABI @ RABI NARAYAN DASH	DEBASNAN DAS	
	CRLA/ /	MP		2818/2024
101	D-CRLA/33281/2024	SUBODH CHOUDHURY	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2819/2024
102	D-CRLA/33281/2024	SUBODH CHOUDHURY	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		2820/2024
103	D-CRLA/33288/2024	ANAND KUMAR SAMAL	RANJAN KUMAR ROUT	
	CRLA/ /	MP		2821/2024
104	D-CRLA/33288/2024	ANAND KUMAR SAMAL	RANJAN KUMAR ROUT	
	CRLA/ /	MP		2822/2024
105	D-CRLA/33294/2024	LAXMIBAI GURU	SEKH ZAKIR HUSSAIN	
	CRLA/ /	MP		2823/2024
106	D-CRLA/33294/2024	LAXMIBAI GURU	SEKH ZAKIR HUSSAIN	
	CRLA/ /	MP		2824/2024
107	D-CRLA/570/2017	ALAEKH BIHARI LUHA@ALEKH LUHA	M/S.KOUSIK ANAND GURU	
	CRLA/570/2017	MP		2825/2024
108	D-CRLA/570/2017	ALAEKH BIHARI LUHA@ALEKH LUHA	M/S.KOUSIK ANAND GURU	
	CRLA/570/2017	MP		2826/2024
109	D-CRLA/33319/2024	GOVINDA NAYAK	DIPTI RANJAN BHOKTA	
	CRLA/ /	MP		2827/2024
110	D-CRLA/33319/2024	GOVINDA NAYAK	DIPTI RANJAN BHOKTA	
	CRLA/ /	MP		2828/2024
111	D-CRLA/33331/2024	HOUSILA PRASAD TIWARI	JNYANANANDA PANDA	
	CRLA/ /	MP		2829/2024
112	D-CRLA/33331/2024	HOUSILA PRASAD TIWARI	JNYANANANDA PANDA	
	CRLA/ /	MP		2830/2024
113	D-CRLA/1291/2023	RAJIB LOCHAN DAS	BASANTA KUMAR DAS	
	CRLA/1291/2023	MP		2831/2024
114	D-CRLMC/33186/2024	PABITRA PALAKA	GHANASAYAM BANJI	
	CRLMC/ /	MP		2937/2024
115	D-CRLMC/16965/2024	KARTIK DALEI	RABINDRANATH BARIK	
	CRLMC/2281/2024	MP		2938/2024
116	D-CRLMC/33207/2024	SUSHMITA PATEL	SURESH KUMAR JENA	
	CRLMC/ /	MP		2939/2024
117	D-CRLMC/33215/2024	SANTOSH KUMAR PAIK	PABITRA KUMAR PAIK	
	CRLMC/ /	MP		2940/2024
118	D-CRLMC/451/2024	SUBASINI NAYAK	SANGRAM RATH	
	CRLMC/229/2024	MP		2941/2024
119	D-CRLMC/33241/2024	KAMAL NAYAN SAMAL	SAMARENDRA KUMAR MOHANTY	
	CRLMC/ /	MP		2942/2024
120	D-CRLMC/633/2023	BISWARANJAN MOHANTY		
	CRLMC/633/2023	MP		2943/2024

121	D-CRLMC/33315/2024 CRLMC/ /	CHAITANYA SAHU MP	NITYANANDA MOHAPATRA	2944/2024
122	D-CRLMC/26270/2024 CRLMC/3821/2024	HARI MALLIK MP		2945/2024
123	D-CRLMC/33338/2024 CRLMC/ /	PADMALOCHAN PATRA MP	PRAVASH CHANDRA JENA	2946/2024
124	D-CRLMC/33340/2024 CRLMC/ /	AMIT KUMAR BARIK MP	ARUN KUMAR MISHRA	2947/2024
125	D-CRLMC/33304/2024 CRLMC/ /	SWARAJYA DASH @SAROJ KUMAR DAS MP	SAUBHAGYA KETAN NAYAK	2948/2024
126	D-WA/46608/2024 WA/ /	BHARAT CHANDRA GARTIA MP	NARAYAN PRASAD PARIJA	7947/2024
127	D-WA/46562/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7948/2024
128	D-WA/46562/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7949/2024
129	D-WA/46562/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7950/2024
130	D-WA/44585/2024 WA/ /	PRAFULLA KU. MOHANTY MP	BHABANI SANKAR TRIPATHY (1)	7951/2024
131	D-WA/46563/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7952/2024
132	D-WA/46563/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7953/2024
133	D-WA/46563/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	7954/2024
134	D-WA/46564/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7955/2024
135	D-WA/46564/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7956/2024
136	D-WA/46564/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	7957/2024
137	D-WA/46671/2024 WA/ /	SASMITA SAHOO MP	SUVASHISH PATTANAİK	7958/2024
138	D-WA/46671/2024 WA/ /	SASMITA SAHOO MP	SUVASHISH PATTANAİK	7959/2024
139	D-WA/46671/2024 WA/ /	SASMITA SAHOO MP	SUVASHISH PATTANAİK	7960/2024
140	D-WA/46606/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7961/2024
141	D-WA/46606/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7962/2024
142	D-WA/46606/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7963/2024
143	D-WA/16048/2024 WA/712/2024	STATE OF ODISHA MP		7964/2024
144	D-WA/46627/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7965/2024
145	D-WA/46627/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7966/2024
146	D-WA/46627/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7967/2024
147	D-WA/46643/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7968/2024
148	D-WA/46643/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7969/2024
149	D-WA/46643/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7970/2024
150	D-WA/46652/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7971/2024
151	D-WA/46652/2024 WA/ /	STATE OF ODISHA MP	DEBASIS NAYAK, A.G.A.	7972/2024
152	D-WA/46652/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	

	WA/ /	MP		7973/2024
153	D-WA/46676/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7974/2024
154	D-WA/46676/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7975/2024
155	D-WA/46676/2024	STATE OF ODISHA	DEBASIS NAYAK, A.G.A.	
	WA/ /	MP		7976/2024
156	D-WP(C)/24424/2024	RENUBALA DASH		
	WP(C)/14273/2024	MP		14768/2024
157	D-WP(C)/46581/2024	SUKANTI SETHI	BIPIN KUMAR NAYAK	
	WP(C)/27164/2024	MP		14769/2024
158	D-WP(C)/624/2024	KANGRESS SAHU		
	WP(C)/205/2024	MP		14771/2024
159	D-WP(C)/11352/2018	KRUPASINDHU MOHAPATRA	M/S.N.SARKAR	
	WP(C)/11352/2018	MP		14772/2024
160	D-WP(C)/46584/2024	PRASANTA KUMAR PARIDA	MANOJA KUMAR KHUNTIA	
	WP(C)/27149/2024	MP		14773/2024
161	D-WP(C)/46585/2024	BRAJA BEHERA	ARUNA KUMAR NAYAK	
	WP(C)/ /	MP		14774/2024
162	D-WP(C)/31326/2023	JOGENDRA SAHU	ASOK MOHANTY	
	WP(C)/31326/2023	MP		14775/2024
163	D-WP(C)/46589/2024	BHAGYABATI CHOUDHURY	BIDESH RANJAN BEHERA	
	WP(C)/ /	MP		14776/2024
164	D-WP(C)/46590/2024	BHAGYABATI CHOUDHURY	BIDESH RANJAN BEHERA	
	WP(C)/ /	MP		14777/2024
165	D-WP(C)/46591/2024	LAXMAN KUMAR BARIK	ARIJEET MISHRA	
	WP(C)/ /	MP		14778/2024
166	D-WP(C)/5104/2024	BISWA RANJAN RAY		
	WP(C)/4627/2024	MP		14779/2024
167	D-WP(C)/46592/2024	BHAGYABATI CHOUDHURY	BIDESH RANJAN BEHERA	
	WP(C)/ /	MP		14780/2024
168	D-WP(C)/46594/2024	BHAGYABATI CHOUDHURY	BIDESH RANJAN BEHERA	
	WP(C)/ /	MP		14781/2024
169	D-WP(C)/46593/2024	BHAGYABATI CHOUDHURY	BIDESH RANJAN BEHERA	
	WP(C)/ /	MP		14782/2024
170	D-WP(C)/46595/2024	SARASWATI DALAI	MANOJ KUMAR MOHANTY (2)	
	WP(C)/ /	MP		14783/2024
171	D-WP(C)/6281/2023	DEBASISH DALAI	ARIJEET MISHRA	
	WP(C)/6281/2023	MP		14784/2024
172	D-WP(C)/46557/2024	M/S. RBS CONSTRUCTIONS	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		14785/2024
173	D-WP(C)/20110/2020	BIDHAN CHANDA PARIDA	SANGRAM JENA	
	WP(C)/20110/2020	MP		14786/2024
174	D-WP(C)/27136/2020	RABINARAYAN BINOD	UPENDRA KUMAR SAMAL	
	WP(C)/27136/2020	MP		14787/2024
175	D-WP(C)/27136/2020	RABINARAYAN BINOD	UPENDRA KUMAR SAMAL	
	WP(C)/27136/2020	MP		14788/2024
176	D-WP(C)/8805/2015	M/S.KG POLYMERS PVT.LTD.	MR.SANTAK SATPATHY	
	WP(C)/8805/2015	MP		14789/2024
177	D-WP(C)/46609/2024	SUBRAT BEHERA	DEEPAK KU SAHOO	
	WP(C)/ /	MP		14790/2024
178	D-WP(C)/46134/2024	TUMBANATH PANDA	ANUP KUMAR BOSE	
	WP(C)/ /	MP		14791/2024
179	D-WP(C)/31999/2023	SAHADEBA PRADHAN	BANSHIDHAR SATAPATHY	
	WP(C)/31999/2023	MP		14792/2024
180	D-WP(C)/13720/2023	BISWAMOHAN PATNAIK	MR.SUBIR PALIT,SUDHANSHU SEKHAR PRATAP	
	WP(C)/13720/2023	MP		14793/2024
181	D-WP(C)/46610/2024	LINGARAJ DAS	BIJAYA KUMAR BEHERA 1	
	WP(C)/ /	MP		14794/2024
182	D-WP(C)/32426/2022	M/S HOTEL SEA POINT PVT. LTD.,PURI	SAURENDRA RAUTRAY	
	WP(C)/32426/2022	MP		14795/2024
183	D-WP(C)/44720/2024	PRAHALLAD SAHOO	SOUBHAGYA SWAIN	
	WP(C)/26985/2024	MP		14796/2024

184	D-WP(C)/46611/2024 WP(C)/ /	RABINDRANATH SAHANI MP	BIJAYA KUMAR BEHERA 1	14797/2024
185	D-WP(C)/46573/2024 WP(C)/ /	PANKAJ BHUSAN BEHERA MP	SOUBHAGYA KUMAR DASH	14798/2024
186	D-WP(C)/41496/2024 WP(C)/24658/2024	M/S. VISION INSTITUTE OF MEDICAL SCIENCE AND RESERACH, GOPALPUR, CUTTACK MP		14799/2024
187	D-WP(C)/45666/2024 WP(C)/ /	LALITA BHOI MP	SANTOSH KUMAR DASH	14800/2024
188	D-WP(C)/46614/2024 WP(C)/ /	SUKANTI DASH MP	BIJAYA KUMAR BEHERA 1	14801/2024
189	D-WP(C)/46574/2024 WP(C)/ /	BISWAJIT KARMAKAR MP	JAGAMOHAN PATTANAİK	14802/2024
190	D-WP(C)/46617/2024 WP(C)/ /	NALINKANT KUNDU MP	GOPAL AGARWAL	14803/2024
191	D-WP(C)/46618/2024 WP(C)/ /	SRI NRUSINGHANATH JEW @ NAGA MATHE MP	HANISH PRASAD SAMAL	14804/2024
192	D-WP(C)/46624/2024 WP(C)/ /	NALINI BEHERA MP	GOPAL AGARWAL	14805/2024
193	D-WP(C)/25107/2024 WP(C)/14270/2024	DR.BALAKFRUSHNA SAMANTARAY MP	SAMEER KUMAR DAS	14806/2024
194	D-WP(C)/46630/2024 WP(C)/ /	UMAKANTA HARIJAN MP	NANDA NANDAN MOHAPATRA	14807/2024
195	D-WP(C)/46634/2024 WP(C)/ /	SUCHISMITA BARAL MP	BIJAYA KUMAR DASH	14808/2024
196	D-WP(C)/46636/2024 WP(C)/ /	BIJAY KUMAR BEHERA MP	ANJAN KUMAR BISWAL	14809/2024
197	D-WP(C)/5171/2022 WP(C)/5171/2022	JAYANTI SAHOO MP	SUBRATA MISHRA	14810/2024
198	D-WP(C)/46645/2024 WP(C)/ /	MINATI DAS MP	BISWAJIT MOHAPATRA	14811/2024
199	D-WP(C)/46649/2024 WP(C)/ /	PRASANNA KUMAR MALLICK MP	ABINASH ROURTRAY	14812/2024
200	D-WP(C)/43463/2024 WP(C)/25272/2024	KALIKA AGRO PRODUCTS, MAYURBHANLALITENDU MISHRA MP		14813/2024
201	D-WP(C)/4673/2024 WP(C)/2485/2024	MAA DURGA WSHG, BHADRAK MP		14814/2024
202	D-WP(C)/4669/2024 WP(C)/2487/2024	MAA TARINI WSHG, BHADRAK MP		14815/2024
203	D-WP(C)/45675/2024 WP(C)/26955/2024	LEGAL MANAGER, I.C.I.CI LOMBARD GENERAL INSURANCE MP	GENERAL INSURANCE COMPANY LTD, BBSR	14816/2024
204	D-WP(C)/6192/2024 WP(C)/3202/2024	PADMINI MAJHI MP		14817/2024
205	D-WP(C)/28351/2021 WP(C)/28351/2021	DILLIP KUMAR MISHRA MP	MANORANJAN MISHRA	14818/2024
206	D-WP(C)/46673/2024 WP(C)/ /	SUDHAKAR NAYAK MP	SOUMYA MISHRA	14819/2024
207	D-WP(C)/46680/2024 WP(C)/ /	SARAT CHANDRA ROUT MP	PADMANAV SETHY	14820/2024
208	D-WP(C)/21882/2014 WP(C)/21882/2014	SUBASINI KAR MP	ADITYA MISHRA, L.L.M	14821/2024
209	D-WP(C)/7487/2022 WP(C)/7487/2022	M/S. B.D.COMPANY MP	PRAFULLA KUMAR SAHOO	14822/2024
210	D-WP(C)/46687/2024 WP(C)/ /	HEALTH CARE HOSPITAL, KENDRAPARA UMAKANTA MISHRA MP		14823/2024
211	D-WP(C)/46686/2024 WP(C)/ /	DHIREN KUMAR NAYAK MP	PRATIK NAYAK	14824/2024
212	D-WP(C)/46688/2024 WP(C)/ /	KAMAL LOCHAN BEHERA MP	SATYAJIT MOHAPATRA (2)	14825/2024
213	D-WP(C)/46689/2024 WP(C)/ /	MAHATMA GANDHI MAHAVIDHYALAYANIRANJAN LENKA MP		14826/2024
214	D-WP(C)/46691/2024 WP(C)/ /	SADANANDA SAHU MP	BHOJRAJ SETH	14827/2024
215	D-WP(C)/46694/2024	PABITRA PRADHAN	BHOJARAJ SETH	

	WP(C)/ /	MP		14828/2024
216	D-WP(C)/46698/2024	M/S PRAYASH CONSTRUCTIONS, KALAHASHTRI	AMITOSH KUMAR MISHRA	
	WP(C)/ /	MP		14829/2024
217	D-WP(C)/46674/2024	ASISH KUMAR DASH	PANCHANAN PANIGRAHI	
	WP(C)/ /	MP		14830/2024
218	D-WP(C)/15607/2023	SAMARJIT MOHAPATRA	SASANKA S.SATAPATHY	
	WP(C)/15607/2023	MP		14831/2024
219	D-WP(C)/4074/2023	MADHAB MEKAP	AMIT PRASAD BOSE	
	WP(C)/4074/2023	MP		14832/2024
220	D-WP(C)/17295/2017	DEBI PRASANA NAYAK	M/S.AMIT PRASAD BOSE	
	WP(C)/17295/2017	MP		14833/2024
221	D-WP(C)/46707/2024	BAIDYANATH PRUSTY	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		14834/2024
222	D-WP(C)/17295/2017	DEBI PRASANA NAYAK	AMIT PRASAD BOSE	
	WP(C)/17295/2017	MP		14835/2024
223	D-WP(C)/46710/2024	KHIROD KUMAR NAYAK	SOMANATH MISHRA	
	WP(C)/ /	MP		14836/2024
224	D-WP(C)/46713/2024	M/S. NIRAKARA SECURITY AND CONSULTANCY SERVICE PVT. LTD., CUTTACK	AMIT PRASAD BOSE	
	WP(C)/ /	MP		14837/2024
225	D-WP(C)/46714/2024	NIMAYA MAJHI	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		14838/2024
226	D-WP(C)/46717/2024	SASHIKALA MUDULI	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		14839/2024
227	D-WP(C)/46719/2024	IMECO OVERSEAS PRIVATE LIMITED	ISHWAR MOHANTY	
	WP(C)/ /	MP		14840/2024
228	D-WP(C)/46725/2024	JHUNI PATRA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		14841/2024
229	D-WP(C)/46727/2024	MITHUNA BISWAL	JYOTIRMAYA SAHOO	
	WP(C)/ /	MP		14842/2024
230	D-WP(C)/46709/2024	SANJUKTA MAHARANA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		14843/2024
231	D-WP(C)/46711/2024	MAMATA ACHARYA	JYOTIRANJAN DEO	
	WP(C)/ /	MP		14844/2024